

ANNEXURE-I

List of Circulars/Instructions which stand rescinded

S.No.	Circulars/Instructions
1	32/80-CX.6 dated 26.7.80
2	5/83-CX.6 dated 10.3.1983
3	207/47/85-CX.6, dated 12.8.1986
4	17/87, dated 18.3.1987
5	267/104/87, dated 15.12.1987
6	27/88-CX.6, dated 7.4.1988
7	42/88-CX.6, dated 24.5.1988
8	48/88-CX.6, dated 10.6.1988
9	50/88-CX.6, dated 17.6.1988,
10	67/17/88-CX.2, dated 18.8.1988
11	76/88-CX.6, dated 2.11.1988
12	79/88-CX.6, dated 15.11.1988
13	66/88, dated 20.12.1988
14	2/89, dated 9.1.1989
15	29/89, dated 2.5.1989
16	50/89, dated 29.8.1989
17	53/90-CX.3, dated 6.9.90
18	1/90-AU dated 19.3.90
19	18/90-CX.8, dated 28.3.1990
20	53/90, dated 26.9.1990
21	21/90, dated 6.12.1990
22	289/10/91-CX.9 dated 18.03.1991
23	3/92-CX.6
24	167/39/92-CX.4, dated 13.10.1992
25	5/92, dated 13.10.1992
26	20/92-CX.6, dated 21.12.1992
27	13/93-CX.6 dated 15.10.93
28	9/93-CX.6, dated 8.7.1993
29	19/93-CX.6, dated 29.12.1993
30	20/20/94-CX, dated 10.2.1994
31	67/67/94-CX, dated 19.10.1994
32	32/32/94-CX dated 11.04.1994
33	162/73/95-CX.3, dated 14.12.95
34	163/74/95-CX, dated 14.12.1995
35	171/5/96-CX, dated 2.2.1996)
36	228/62/96-CX, dated 8.7.1996
37	268/102/96-CX, dated 14.11.1996
38	208/42/96-CX dated 02.05.1996
39	354/118/96-TRU, dated 6.1.1997
40	290/6/97-CX. dated 20.1.1997
41	295/11/97-CX., dated 10.2.1997
42	298/14/97-CX, dated 25.2.1997
43	299/15/97, dated 27.2.1997

44	312/28 /97-CX., dated 22.4.1997
45	317/33/97-CX, dated 18.6.1997
46	328/44/97-CX, dated 13.8.1997
47	350/66/97-CX. dated 4.11.1997
48	362/78/97-CX, dated 9.12.1997
49	385/18/98-CX dated 30/3/98
50	373/06/98-CX, dated 20.1.98
51	444/10/99-CX, dated 12.3.1999
52	502/68/99-CX, dated 16.12.1999
53	518/14/2000-CX, dated 3.3.2000
54	523/19/2000-CX. Dated 6.4.2000
55	534/30/2000-CX, dated 30.5.2000
56	540/36/2000-CX., dated 8.8.2000
57	552/48/2000-CX, dated 4.10.2000
58	555/51/2000-CX, dated 19.10.2000
59	588/25/2001-CX,dated 19.9.2001
60	592/29/2001-CX, dated 19.10.2001
61	606/43/2001-CX, dated 4.12.2001
62	674/65/2002-CX dated1.11.2002
62	275/37/2K-CX.8A dated2.1.2002
64	655/46/2002-CX dated26.6.2002
65	712/28/2003-CX., dated 5-5-2003
66	718/34/2003-CX, dated 23.5.2003
67	723/39/2003-CX, dated 10.6.2003
68	744/60/2003-CX, dated 11.9.2003
69	752/68/2003-CX, dated 1.10.2003
70	762/78/2003-CX. dated 11.11.2003
71	765/81/2003-CX, dated 10.12.2003
72	766/82/2003-CX dated15.12.2003
73	732/48/2003-CX dated 5.8.03
74	794/27/2004-CX, dated 23.6.2004
75	806/3/2005-CX, dated 12.1.2005
76	207/09/2006-CX.6, dated 8.9.2006
77	208/27/2003-CX.6, dated 18.12.2006
78	865/3/2008-CX. dated 19.2.2008
79	922/12/2010-CX., dated 18.5.2010
80	957/18/2011-CX.3, dated 25.10.011
81	962/05/2012-CX dated 28/03/2012
82	967/1/2013-CX, dated 1.1.2013
83	201/01/2014-CX.6, dated 26-6-2014
84	994/01/2015-CX, dated 10.2.2015
85	996/3/2015-CX, dated 28.2.2015
86	1000/7/2015-CX, dated 3.3.2015
87	390/CESTAT/69/2014-JC, dated 22.12.2015
88	1035/23/2016-CX, dated 4.7.2016
89	1049/37/2016-CX, dated 29.9.2016

ANNEXURE-II

List of Circulars/Instructions which have not been rescinded

S.No.	Circulars/Instructions
1	984/08/2014-CX, dated 16.9.2014
2	137/46/2015-S.T., dated 18.8.2015
3	1023/11/2016-CX, dated 8.04.2016